

NOTIFICATION No. 26 / 2013

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution two Special Courts to deal with MCOP cases in the cadre of Senior Civil Judge at Salem in Salem District.

Thiru. K. Babu, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur is transferred and posted as Special Sub Judge-I, Special Sub Court to deal with MCOP cases at Salem in Salem District in the said newly sanctioned Court.

Thiru. M. Dakshinamoorthy, Sub Judge, Aruppukkottai is transferred and posted as Special Sub Judge- II, Special Sub Court to deal with MCOP cases at Salem in Salem District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 15.02.2013.

REGISTRAR GENERAL